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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/357/ (IB)/2017
NAME OF THE PETITIONER(S) : DISHA GLASS WORKS
NAME OF THE RESPONDENT(S) : MOUNT METTUR PHARMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	E. Srikanth	Counsel for petitioner	B. S. S.

ORDER

Counsel for Petitioner present and submitted affidavit giving details of service effected on the Corporate Debtor along with postal receipt. The same has been returned with endorsement 'left'. Counsel for Petitioner is directed to propose the name of IRP and to publish the notice in the newspaper one in English and the other in vernacular language having wide circulation in the area where the Registered Office of the Corporate Debtor is located. He has already made compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. Put up on 16.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)